

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JANUARY, 2020

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.01.2020

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.01.2020</i>
CIVIL	170516	3309	3666	170159
CRIMINAL	38458	1702	1801	38359
TOTAL	208974	5011	5467	208518